

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:4673

ANSWERED ON:23.04.2013

RESTRUCTURING OF CIL

Naik Dr. Sanjeev Ganesh;Patil Shri Sanjay Dina ;Pradhan Shri Amarnath;Ray Shri Rudramadhab

Will the Minister of COAL be pleased to state:

(a) whether the Expert Committee on Roadmap for Coal Sector Reforms headed by T.L. Shankar has recommended that the issue of restructuring of Coal India Limited (CIL) be addressed in the 12th Five Year Plan;

(b) if so, whether the Government has floated an expression of interest seeking applications from consultancy organisations for a study on restructuring of CIL;

(c) if so, the details thereof along with the final decision taken in this regard; and

(d) the steps proposed to be taken to protect the interest of State run coal and power companies?

Answer

MINISTER OF STATE FOR COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a): Yes, Sir. The Expert Committee headed by T.L. Shankar recommended that the issue of major restructuring of CIL should be considered during the 12th Plan Period.

(b)&(c): Yes, Sir. The Government has floated an expression of interest (EOI) seeking applications from various consultancy organisations for a study on restructuring of CIL. In response, seventeen applications have been received from various organizations. Their processing has not been concluded.

(d): The interests of all the stakeholders will be kept in mind whilst taking such decisions in the national interest.